



**SUPREME COURT OF INDIA
NEW DELHI-110 201**

F. No. 16/CDSA/604-653&655/2022
New Delhi, May 23, 2022

From: Devender Pal Walia,
Additional Registrar / Secretary,
Committee for Designation of Senior Advocates
E-mail ID: cdsa.2018@sci.nic.in

To,

1. The Registrar Generals / Registrars of all the High Courts
2. The Secretary, Bar Council of India, New Delhi
3. The Secretaries of all State Bar Councils

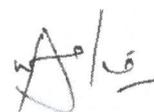
Subject: Designation of former Chief Justices/Judges of High Courts as Senior Advocates under Section 16(2) of the Advocates Act, 1961

Sir / Madam,

I am to inform you that under Section 16(2) of the Advocates Act, 1961 read with Rule 2(a) of Order IV, Supreme Court Rules, 2013 and Supreme Court Guidelines to Regulate Conferment of Designation of Senior Advocates, 2018 framed in terms of the Judgment dated 12th October, 2017 passed in the case of Ms. Indira Jaising Vs. Supreme Court of India through Secretary General and Ors. [(2017) 9 SCC 766], Hon'ble the Chief Justice of India and the Hon'ble Judges of the Supreme Court of India in the Full Court Meeting held on Friday, May 20, 2022, have designated 51 former Chief Justices/Judges of High Court, whose relevant particulars are given hereunder, as Senior Advocates, with effect from May 20, 2022:-

Former Chief Justices/Judges of High Courts

S.No.	Name of the former Chief Justice / Judge Hon'ble Mr. Justice:	Parent High Court	Date of Retirement as Chief Justice / Judge	Enrolment Number
1.	Hariprasad A.	Kerala	19.05.21	K/128/1983
2.	Bhushan P Dharmadhikari	Bombay	27.04.20	MAH/1341/1980
3.	Dr. K. Bhakthavatsala	Karnataka	09.12.14	KAR/7A/1980
4.	Pankaj Naqvi	Allahabad	21.08.21	UP/17891/1999
5.	Lok Pal Singh	Uttarakhand	14.02.21	UK/1769/2004
6.	Shyam Kishore Sharma	Patna	06.07.14	637/1979
7.	Sudip Ahluwalia	Calcutta	29.12.21	WB/276/1982
8.	Rajive Bhalla	Punjab & Haryana	03.03.16	P/388/1978
9.	Dilip Babasaheb Bhosale	Bombay	23.10.18	MAH/1162/1979
10.	A. K. Pathak	Delhi	10.07.19	D/282/1980
11.	Dr. Vineet Kothari	Rajasthan	01.09.21	R/471/1984
12.	Vishnu Chandra Gupta	Allahabad	19.07.15	UP/00065/1976
13.	Girish Chandra Gupta	Calcutta	30.11.16	WB/837/1982
14.	K. Ravichandrababu	Madras	13.10.20	Ms. 726 of 1984
15.	Bansi Lal Bhat	Jammu & Kashmir	18.04.16	1014
16.	Rakesh Kumar Garg	Punjab & Haryana	01.09.14	P/29/1976



S.No.	Name of the former Chief Justice / Judge Hon'ble Mr. Justice:	Parent High Court	Date of Retirement as Chief Justice / Judge	Enrolment Number
17.	Vinay Kumar Jain	Delhi	15.05.14	D/666/2014
18.	Servesh Kumar Gupta	Uttarakhand	31.12.17	UP/256/1977
19.	T.B. Radhakrishnan	Kerala	28.04.21	K/445/1983
20.	Rajiv Sahai Endlaw	Delhi	12.08.21	D/240/1982
21.	Ajay Tewari	Punjab & Haryana	Resigned on 15.03.22 (AN)	P/862/1982
22.	Vijay Kumar Shali	Delhi	14.06.16	D/297/1976
23.	Man Mohan Singh	Delhi	21.09.16	D/151/1980
24.	Rajiv Narain Raina	Punjab & Haryana	04.07.20	UP/3484/1982
25.	Sunil Prabhakar Rao Deshmukh	Bombay	27.09.21	MAH/843/1986
26.	Dama Seshadri Naidu	Andhra Pradesh	Resigned on 18.08.21	AP/220/1998
27.	Ravinder Parkash Nagrath	Punjab & Haryana	15.09.15	D/72/1976
28.	Matam Venkataramana	Andhra Pradesh	12.02.22	AP/202/1982
29.	Rajesh Kumar Agarwal (Rajes Kumar)	Allahabad	14.08.15	UP/00836/1975
30.	Sangeet Raj Lodha	Rajasthan	12.10.21	R/244/1983
31.	Ramendra Jain	Punjab & Haryana	25.08.20	P/452/1984
32.	Tapen Sen	Jharkhand	02.09.15	392/1980

S.No.	Name of the former Chief Justice / Judge Hon'ble Mr. Justice:	Parent High Court	Date of Retirement as Chief Justice / Judge	Enrolment Number
33.	B. Rajendran	Madras	31.03.17	BCM/423/1978
34.	Zaka Aziz-ul-Haq	Bombay	17.05.21	MAH/77/1985
35.	Ravi Krishnarao Deshpande	Bombay	05.11.20	MAH/1291/1983
36.	Vinod Goel	Delhi	06.08.19	P/680/1982
37.	Gurindar Singh Sistani	Delhi	10.03.20	D/314/1982
38.	Paramjeet Singh Dhaliwal	Punjab & Haryana	24.07.16	P/591/1979
39.	Ved Prakash Vaish	Delhi	26.06.21	D/320/1984
40.	Mrs. Veena Birbal	Delhi	30.06.14	D/282/1977
41.	Dinesh Chandra Somani	Rajasthan	31.10.18	R/619/1979
42.	Ramachandran Nair T. R.	Kerala	05.09.15	K/000349/1977
43.	Maharaj Krishan Hanjura	Jammu & Kashmir	21.10.18	JK-671/2018
44.	Govind Mathur	Rajasthan	13.04.21	R/454/1983
45.	Jag Jivan Ram Midha	Delhi	07.07.21	D/302/1982
46.	M. Sathyanarayanan	Madras	16.05.21	MS/290/1983
47.	Amar Saran	Allahabad	21.03.15	UP 04098/1976
48.	Ravindra Manoharrao Borde	Bombay	10.08.19	MAH/1433/1980

S.No.	Name of the former Chief Justice / Judge Hon'ble Mr. Justice:	Parent High Court	Date of Retirement as Chief Justice / Judge	Enrolment Number
49.	Rajesh Govind Ketkar	Bombay	21.08.19	MAH/1488/1982
50.	Kishor K. Sonawane	Bombay	10.06.20	MAH/220/1982
51.	Sudhir Kumar Saxena	Allahabad	03.07.16	UP 3695/1976

Yours faithfully,

Devender Pal Walia
23.05.2022
(Devender Pal Walia)

Copy to:

- Chd*
23/5/22
1. A.R. to Ld. Secretary General
 2. P.A. to Ld. Registrar (Confidential Cell/CDSA)
 3. The Hony. Secretary, Supreme Court Bar Association
 4. The Hony. Secretary, Supreme Court Advocates-on-Record Association
 5. PA to Ld. Registrar (J-I)
 6. PA to Ld. Registrar (J-II)
 7. PA to Ld. Registrar (J-III)
 8. PA to Ld. Registrar (J-IV)
 9. PA to Ld. Registrar (Admn. J)
 10. PA to Ld. Registrar (Admn. General)
 11. PA to Ld. Registrar (Admn. I)
 12. PA to Ld. Registrar (Misc.)
 13. Additional Registrar (I-B)
 14. OSD (Listing)
 15. Additional Registrar (Courts)
 16. Branch Officer (Computer Cell)
 17. All concerned.